

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Dr. Pramod Deo, Chairperson**
2. **Shri R. Krishnamoorthy, Member**
3. **Shri S. Jayaraman, Member**
4. **Shri V.S.Verma, Member**

Petition No.5/2008

In the matter of

Surrender of Inter-State trading licence granted to Basis Point Commodities Private Limited, Mumbai.

And in the matter of

Basis Point Commodities Private Limited, Mumbai

Applicant

ORDER

By order dated 7.10.2008, Basis Point Commodities Private Limited (BPCPL) was granted trading licence for Category `A`. Consequent to the notification of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009, the licence stands recategorised as category `III`. BPCPL vide its affidavit dated 15.7.2009 has proposed to surrender the trading licence. BPCPL has submitted that due to prevailing adverse financial situation and global meltdown coupled with highly competitive electricity trading business and low electricity trading margin, it has not been able to undertake any inter-State trading in electricity. BPCPL has further confirmed that it does not have any

outstanding liability towards any party on account of the trading licence granted to its.

2. The regulations provide for cancellation of trading licence on the request of licensee. Accordingly, the request of BPCPL to surrender the Category `III` licence is accepted. The trading licence granted to BPCPL shall be cancelled.

Sd/-	sd/-	sd/-	sd/-
(V.S. VERMA)	(S.JAYARAMAN)	(R.KRISHNAMOORTHY)	(DR.PRAMOD DEO)
MEMBER	MEMBER	MEMBER	CHAIRPERSON

New Delhi dated the 12th August 2009